## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 30/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

United Project Construction Ltd.

V/s.

Aerocon Buildwell Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION

REPRESENTATION

SIGNATURE

1. MR. MANOS MUNSHI

ADV FOR Respondent

2.MR. TARAK DAMANI

ADV FOR RESPONDENT

3. WYVER DALAL

Perthans

1. ANDHRACP SOCANORD

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## <u>ORDER</u>

Learned Advocate Mr. Vivek Dalal with Learned Advocate Mr. Anurag Solanki present for Applicant/ Operational Creditor. Learned Advocate Mr. Manoj Munshi with Learned Advocate Mr. Tarak Munshi present for Respondent.

Objections filed.

Learned Counsel for petitioner requested time that he has to go through the objection which was served on him on 17.07.2017.

At request of both sides counsels the hearing on admission is fixed on 20.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of July, 2017.